

Parliament Session Alert

Budget Session: July 02 – August 07, 2009

Highlights

- ◆ Lok Sabha and Rajya Sabha meet for the Budget Session between July 02 – August 07, 2009.
- ◆ The Session will focus on financial business related to Railway, General and Jharkhand Budgets. In addition, essential legislative business is proposed to be discussed.

Government Bills listed for Consideration and Passing

Short Title	Introduced on	Status
A Category		
The Right of Children to Free and Compulsory Education Bill, 2008	15 Dec 2008	Standing Committee Report on 18 Feb 2009
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005	22 Aug 2005	Standing Committee Report on 20 Dec 2005
The Representation of the People (Second Amendment) Bill, 2008	24 Oct 2008	Standing Committee Report on 18 Feb 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (<i>Women's Reservation Bill</i>)	6 May 2008	Standing Committee granted time till the date of constitution of the Fifteenth Lok Sabha
The Drugs and Cosmetics (Amendment) Bill, 2007	21 Aug 2007	Standing Committee Report on 21 Oct 2008
The National Commission for Heritage Sites Bill, 2009	26 Feb 2009	Not referred to Standing Committee
B Category		
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005	5 Dec 2005	Standing Committee Report on 13 Dec 2006
The Foreign Contribution (Regulation) Bill, 2006	18 Dec 2006	Standing Committee Report on 21 Oct 2008
The Plantations Labour (Amendment) Bill, 2008	21 Oct 2008	Standing Committee Report on 13 Feb 2009
The Legal Metrology Bill, 2008	24 Oct 2008	Standing Committee Report on 20 Feb 2009
The Indian Medical Council (Amendment) Bill, 2005	23 Aug 2005	Standing Committee Report on 19 Dec 2006

Sources: Bulletin of Rajya Sabha, PRS.

Bills listed for Introduction, Consideration and Passing

Short Title	Comments
A Category	
The Finance (No.2) Bill, 2009	
Sources: Bulletin of Rajya Sabha, PRS.	

Bills listed for Introduction

Short Title
A Category
The Foreign Trade (Development and Regulation) Amendment Bill, 2009
The Rubber (Amendment) Bill, 2009
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009
The State Bank of Saurashtra (Repeal) Bill, 2009
The Micro Financial Sector (Development and Regulation) Bill, 2009
The Life Insurance Corporation (Amendment) Bill, 2009
The Pension Fund Regulatory and Development Authority Bill, 2009
The Indian Trusts (Amendment) Bill, 2009
The Land Ports Authority of India Bill, 2009
The Civil Defence (Amendment) Bill, 2009
The National Highways Authority of India (Amendment) Bill, 2009
The Rehabilitation and Re-settlement Bill, 2009
The Land Acquisition (Amendment) Bill, 2009
The Metro Railways (Amendment) Bill, 2009
The Employees' State Insurance (Amendment) Bill, 2009
The Constitution (Amendment) Bill, 2009 (<i>Extension of Reservation of Seats in Lok Sabha and State Assemblies</i>)
The Forward Contracts Regulation (Amendment) Bill, 2009
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2009
The Nyaya Panchayat Bill, 2009
The Constitution (Amendment) Bill, 2009 (<i>50% Reservation for Women in Panchayats & Municipalities</i>)
The Coinage Bill, 2009
B Category
The Constitution (Amendment) Bill, 2009 (<i>to give cooperative societies a democratic and autonomous character</i>)
The Companies Bill, 2009
The National Commission for Minority Educational Institutions (NCMEI) (Amendment) Bill, 2009
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2009
The Chemical Weapons Convention (Amendment) Bill, 2009
The Factories (Amendment) Bill, 2009
The Workmen's Compensation (Amendment) Bill, 2009
The Wildlife (Protection) (Amendment) Bill, 2009
Sources: Bulletin of Rajya Sabha, PRS.

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